

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2014 &
IA NOS. 316, 392 & 394 OF 2014 AND
IA NO. 287 OF 2015**

Dated: 9th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Reliance Infrastructure Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Venkatesh
Mr. Pratyush Singh for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. Akshat Jain for R-2

Mr. Akshay Gupta for **MIAL**

ORDER

List the matter for directions on **27.11.2017**. Tag to Appeal No. 195
of 2017.

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**